STATEMENT SHOWING THE **INSTITUTION, DISPOSAL AND PENDENCY** OF CIVIL AND CRIMINAL CASES IN THE MONTH OF **MARCH, 2019** IN THE HIGH COURT OF TRIPURA AT AGARTALA

SL.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	*IN LIMINE*	REGULAR	*IN LIMINE*	REGULAR	SETTLED		
CIVIL (MAIN) CASE:												
1	RFA	75	3	0	0	0	0	0	0	0	0	78
2	MFA	2	0	0	0	0	0	0	0	0	0	2
3	MFA(FA)	2	1	0	0	0	1	0	0	0	1	2
4	MFA(EC)	7	1	0	0	0	1	0	0	0	1	7
5	FAO	6	1	0	0	0	0	0	0	0	0	7
6	ARB.P	7	7	0	0	0	7	0	0	0	7	7
7	ARB.A	2	0	0	0	0	0	0	0	0	0	2
8	MAT APP	34	2	0	1	0	0	0	0	0	1	35
9	FA	29	2	0	3	0	0	0	0	0	3	28
10	MAC APP	152	10	0	0	0	42	0	0	3	45	117
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	7	1	0	0	0	1	0	0	0	1	7
13	LA APP	197	12	0	0	0	4	0	0	0	4	205
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	71	12	0	0	0	10	0	0	0	10	73
16	REV.PET	6	1	0	0	0	2	0	0	0	2	5
17	Tr.P(C)	7	3	0	0	0	2	0	0	0	2	8
18	CONT.CAS(C)	23	9	0	0	0	3	0	0	0	3	29
19	CONT.APPL(C)	0	1	0	0	0	0	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	1	0	0	0	0	0	0	0	0	0	1
22	WP(C)	1571	210	0	88	0	61	0	0	0	149	1632
23	WA	177	19	0	20	0	0	0	0	0	20	176
24	WP(C)(PIL)	17	0	0	0	0	0	0	0	0	0	17
25	WP(C)(CAT)	6	1	0	0	0	0	0	0	0	0	7
26	WP(C)(HC)	0	1	0	0	0	0	0	0	0	0	1
27	RSA/SA	120	5	0	0	0	3	0	0	0	3	122
28	SAO	0	0	0	0	0	0	0	0	0	0	0
29	CENTRAL EX.APP.	4	1	0	0	0	0	0	0	0	0	5
30	EX.PETN	0	0	0	0	0	0	0	0	0	0	0
31	EL.PETN	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**2523**	**303**	**0**	**112**	**0**	**137**	**0**	**0**	**3**	**252**	**2574**

CIVIL (MISC) CASE:												
32	CM.APPL	21	0	0	0	0	0	0	0	0	0	21
33	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**21**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**21**
CRL. (MAIN) CASE:												
34	CRL.A(J)	208	6	0	6	0	10	0	0	0	16	198
35	CRL.A	71	6	0	1	0	3	0	0	0	4	73
36	CRL.REV.P	110	10	0	0	0	3	0	0	0	3	117
37	CRL.PETN	21	4	0	0	0	7	0	0	0	7	18
38	CRL.LP	9	2	0	0	0	3	0	0	0	3	8
39	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
40	TRP(CRL)	2	4	0	0	0	3	0	0	0	3	3
41	WP(CRL)	1	0	0	0	0	0	0	0	0	0	1
42	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0
43	AB	7	11	0	0	0	7	0	0	0	7	11
44	BA	10	8	0	0	0	10	0	0	0	10	8
	TOTAL	**439**	**51**	**0**	**7**	**0**	**46**	**0**	**0**	**0**	**53**	**437**
CRL(MISC) CASE:												
45	CRL.M.APPL	2	0	0	0	0	0	0	0	0	0	2
46	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**2**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**2**
	GRAND TOTAL	***2985***	***354***	***0***	***119***	***0***	***183***	***0***	***0***	***3***	***305***	***3034***

DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR - WISE PENDENCY OF CASES AT THE END OF **MARCH, 2019** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	TOTAL PENDENCY
CIVIL (MAIN) CASES:																
1	RFA	0	0	0	0	0	0	0	0	0	10	20	28	16	4	78
2	MFA	0	0	0	0	0	0	0	0	0	0	0	0	2	0	2
3	MFA(FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2
4	MFA(EC)	0	0	0	0	0	0	0	0	0	0	0	1	4	2	7
5	FAO	0	0	0	0	0	0	0	0	0	0	1	2	2	2	7
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	0	0	7	7
7	ARB.A	0	0	0	0	0	0	0	0	0	0	0	1	0	1	2
8	MAT APP	0	0	0	0	0	0	0	0	0	5	5	4	13	8	35
9	FA	0	0	0	0	0	0	0	0	0	7	3	7	7	4	28
10	MAC APP	0	0	0	0	0	0	0	0	0	0	2	22	71	22	117
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	0	1	0	4	2	7
13	LA APP	0	0	0	0	0	0	0	0	0	0	1	56	90	58	205
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	1	2	8	32	30	73
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	0	3	2	5
17	TRP(C)	0	0	0	0	0	0	0	0	0	0	0	0	0	8	8
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	0	3	4	2	20	29
19	CONT.APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	1	0	0	0	0	1
22	WP(C)	0	0	0	0	1	0	1	7	5	65	110	401	611	431	1632
23	WA	0	0	0	0	0	0	3	0	3	7	59	30	61	13	176
24	WP(C)(PIL)	0	0	0	0	0	0	0	0	0	1	3	4	4	5	17
25	WP(C)(CAT)	0	0	0	0	0	0	0	0	0	2	0	3	1	1	7
26	WP(C)(HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
27	RSA/SA	1	0	0	0	0	0	0	0	0	2	37	25	45	12	122
28	SAO	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0	0	0	2	3	5
30	EX.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	EL.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**1**	**0**	**0**	**0**	**1**	**0**	**4**	**7**	**8**	**101**	**247**	**596**	**970**	**639**	**2574**

***RSA No.06/2006 & WP(C) No.354/2010 have been restored in February, 2019.**

Sl. No.	CATEGORY OF CASES	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	TOTAL PENDENCY
CIVIL (MISC) CASE																
32	CM.APPL	0	0	0	0	0	0	1	4	6	10	0	0	0	0	21
33	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**4**	**6**	**10**	**0**	**0**	**0**	**0**	**21**
CRL. (MAIN) CASE																
34	CRL.A(J)	0	0	0	0	0	0	0	2	0	24	48	51	53	20	198
35	CRL.A	0	0	0	0	0	0	1	0	0	2	13	26	21	10	73
36	CRL.REV.P	0	0	0	0	0	0	0	0	0	14	24	29	26	24	117
37	CRL.PETN	0	0	0	0	0	0	0	0	0	0	1	2	7	8	18
38	CRL.LP	0	0	0	0	0	0	0	0	0	0	1	4	3	0	8
39	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
40	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
41	WP(CRL)	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1
42	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	1	10	11
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	1	7	8
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**2**	**1**	**40**	**87**	**112**	**112**	**82**	**437**
CRL (MISC) CASE																
45	CRL.M.APPL	0	0	0	0	0	0	0	1	0	1	0	0	0	0	2
46	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**1**	**0**	**1**	**0**	**0**	**0**	**0**	**2**
	GRAND TOTAL	***1***	***0***	***0***	***0***	***1***	***0***	***6***	***14***	***15***	***152***	***334***	***708***	***1082***	***721***	***3034***